



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,19th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1393/2022 in WP(C)/7053/2019	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MS C BURAGOHAIN A. N. H PHOM	MR. S P CHITTAWAT MR. P DEKA MR. A CHETIA MR R HOQUE
2	WP(C)/3219/2023	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
3	WP(C)/3316/2023	PH MANIDHON SINGHA , MAJOR (RETD) Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, ELEM. EDU GA, ASSAM MR. M P SARMA (r-7) MR A CHAKRABORTY (r-7) MR A CHETIA (r-7) SC, SEC. EDU.
4	WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.
5	WP(C)/286/2024	M/S BORAH TRIAKHYA PRIVATE LIMITED (PREVIOUSLY BORAH AND COMPANY) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 19/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024

9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. N SHARMA	15-03-2024	To	19-03-2024
11)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
12)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
13)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
14)	MS. B M CHETRI	15-03-2024	To	25-03-2024
15)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
16)	MR. S BANIK	18-03-2024	To	21-03-2024
17)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
18)	MRS. R S DEURI	18-03-2024	To	19-03-2024
19)	MR. M K DAS	18-03-2024	To	19-03-2024
20)	MS B DEVI	18-03-2024	To	20-03-2024
21)	MR A BHATTACHARYA	19-03-2024	To	19-03-2024
22)	MD M S ALI	19-03-2024	To	22-03-2024
23)	MR D K MISHRA	18-03-2024	To	20-03-2024
24)	MR. B NATH	22-03-2024	To	05-04-2024
25)	MR. S P ROY	19-03-2024	To	19-03-2024



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/274/2013	MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. Versus UTPAL BORA and ANR.	MR.A K SHARMA MS.B SARMA MR. M MORE MR.D K KATAKEY	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.A BARUA
2	Tr.P.(C)/67/2015	ABZAL HUSSAIN BARBHUIYA Versus GOPAL SAHI	MR.K A MAZUMDER MR.N I KHAN MD.J H KHAN	
3	WP(C)/4941/2020	MAKUNDA CH KALITA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. M SARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
4	CRP/117/2022	TULU DEY Versus MADHU AGARWAL AND 3 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR. R ALI (r-1) M KALITA (r-1) MR M BORO (r-1)
5	WP(C)/6145/2023	JARJINA YASMIN ANSARI Versus THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA D BARUAH	SC, ELEM. EDU MR. A K AZAD (R-8) MR. S R BARBHUIYA (R-8) MR M HUSSAIN (R-8) MR. T AHMED (R9)

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